

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1902**  
TO BE ANSWERED ON 06.03.2020

**FEWER GENERATION OF JOBS UNDER MGNREGA**

**1902. SHRI ANAND SHARMA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that fewer jobs have been created in the financial year 2018-19 under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);
- (b) if so, the details thereof and the reasons therefor;
- (c) the budgetary allocation of funds for MGNREGA and the State-wise transfer in 2017, 2018 and 2019;
- (d) the number of households who demanded work and the number of households who were provided work under the Act in the financial years 2014-15, 2015-16, 2016-17, 2017-18 and 2018-19; and
- (e) the steps proposed by Government to address the demand-supply gap?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme. It provides livelihood security i.e., fall back option for livelihood for the rural households when no better employment opportunity is available. The demand for work is influenced by various factors such as rain-fall, availability of alternative and remunerative employment opportunities outside Mahatma Gandhi NREGS etc. During the FY 2018-19, 267.97 crore Persondays were generated under Mahatma Gandhi NREGS which is more than the 233.74 crore persondays generated in the FY 2017-18.

(c): The details of budget allocation during the FY 2017-18, FY 2018-19 & FY 2019-20 (as on 28.02.2020) are given below:

(Rs. in crore)

Financial Year	Budget Estimate	Revised Estimate
2017-18	48,000.00	55,167.06
2018-19	55,000.00	61,830.09
2019-20*	60,000.00	71,001.81

\*As on 02.03.2020

The States/UTs-wise release of funds by the Central Government under Mahatma Gandhi NREGS during the last two years and current financial year 2019-20 (as on 02.03.2020) is given at **Annexure**.

(d)&(e): The employment provided to a household depends on the number of days of wage employment demanded by the household. The details of employment demanded by households, employment offered to households and employment provided to households during the FY 2014-15, FY 2015-16, FY 2016-17, FY 2017-18 and FY 2018-19 as uploaded by States/UTs in MIS is as under:

(Figures in lakh)

Financial Year	Employment demanded by households	Employment offered to households	Employment provided to households
2014-15	464.64	463.76	412.41
2015-16	534.82	533.39	481.16
2016-17	569.30	567.66	511.79
2017-18	573.16	571.79	511.59
2018-19	587.67	583.23	526.68

The Mahatma Gandhi NREGA envisages for providing 100 days of wage employment to every rural household whose adult members volunteer to do unskilled manual work. The beneficiaries are entitled for unemployment allowance if demanded work is not provided.

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**Annexure referred in reply to part (c) of Rajya Sabha Unstarred Question No.1902 dated 06.03.2020**

**Central funds released under Mahatma Gandhi NREGS**

(Rs. In lakh)

S. No.	States/UTs	2017-18 #	2018-19	2019-20 (as on 02.03.2020)
1	Andhra Pradesh	512763.00	657110.67	649952.88
2	Arunachal Pradesh	20679.65	19800.64	12980.62
3	Assam	112366.54	103097.37	140056.78
4	Bihar	246888.44	281936.01	305589.54
5	Chhattisgarh	289885.21	289476.07	258707.33
6	Gujarat	82505.07	102449.67	70790.14
7	Haryana	30140.64	34829.10	31370.56
8	Himachal Pradesh	58684.46	75090.72	52120.83
9	Jammu and Kashmir	125417.69	79334.12	101427.44
10	Jharkhand	135264.57	149989.63	120685.62
11	Karnataka	295632.54	297813.10	523379.22
12	Kerala	185406.40	234048.78	352656.11
13	Madhya Pradesh	376889.92	452909.74	443530.87
14	Maharashtra	185828.74	194892.31	172786.00
15	Manipur	15778.89	28698.66	39599.61
16	Meghalaya	87060.44	78903.38	88844.42
17	Mizoram	20081.04	39783.58	48284.19
18	Nagaland	110492.88	19322.98	31751.70
19	Odisha	219834.66	216328.30	237919.48
20	Punjab	61895.86	57826.49	71930.45
21	Rajasthan	472828.41	524471.10	663896.45
22	Sikkim	10571.15	9586.17	8197.61
23	Tamil Nadu	583166.13	488286.16	534350.80
24	Telangana	253920.33	295817.48	207027.53
25	Tripura	40440.50	43543.49	70057.78
26	Uttar Pradesh	369177.65	530494.79	556600.33
27	Uttarakhand	71685.06	59004.61	42195.71
28	West Bengal	592702.95	718525.61	815085.46
29	Andaman & Nicobar Islands	966.07	761.93	310.46
30	Dadra and Nagar Haveli	0.00	484.00	0.00
31	Daman & Diu	0.00	0.00	0.00
32	Lakshadweep	26.71	15.97	23.82
33	Puducherry	1569.03	1461.29	1628.77
34	Goa	56.05	48.83	216.76
<b>Total</b>		<b>5570606.67</b>	<b>6086142.75</b>	<b>6653955.24</b>

# including Rs.136890.498 lakh deducted against wage expenditure on account of rejected transaction amount credited back during financial year 2017-18.